

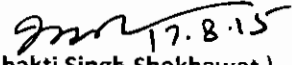
**Mediation Centre, Rajasthan High Court  
Jaipur Bench, Jaipur  
Cause List Date 18-08-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. J.P. Goyal , Sr. Advocate	S.B. Cr. Revision Petition No. 198/14 Meera Yadav Vs. Bhouri Devi	Sanjay Joshi	Shyam Kant Sharma
2	Sh. Ajeet Bhandari, Advocate	S.B. Civil Second Appeal No.331/10 Nawab Khan Vs. Radheyshyam	Rajneesh Gupta	Sudesh Bansal
3	Ms. Chandrakanta Gupta RHJS (Retd.)	D.B. Civil Misc. Appeal No. 34/2015 Smt. Manjita Vs. Rakesh Yadav	Govind Sharma	Ajit Singh Lunia
4	Ms. Chandrakanta Gupta RHJS (Retd.)	S.B. Civil Writ Petition No. 11812/2014 Vimal Kumar Jain Vs. Bajrang Lal	Amit Jindal	Ashwin Chobisa
5	Sh. D.S. Vashishtha, RHJS (Retd.)	S.B. Civil First Appeal No. 173/07 Smt. Sarwari Begum Vs. Rayees	J.P. Saxena	O.P. Mishra
6	Sh. J.D. Sharma , RHJS (Retd.)	S.B. Cr. Revision Petition No. 788/15 Shweta Singh Vs. Saurabh Singh	Ashvin Garg	
7	Smt. Madhu i Singh , Advocate	S.B. Cr. Misc. Bail Application No.7208/15 Kuldeep Verma Vs State of Rajasthan	P.S. Sharma	
8	Sh. A.K. Bajpai , Advocate	S.B. Civil Second Appeal No. 150/14 Abdul Rasid Vs. Vazeer And Others	Gaurav Gupta	Vikas Kabra
9	Sh. Shashi Bhushan Gupta , Advocate	S.B. Civil First Appeal No. 199/98 Abdul Gani vs. Bashir Khan	Arun Sharma	Aslam Khan

**NOTICE**

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

  
 ( Dr. Shakti Singh Shekhawat )  
 Deputy Secretary  
 (Action Plan & ADR)